

Annexure-3

INTERNATIONAL TRENCHING PVT. LTI

Date of commencement of Liquidation: 04.10.2023

List of Stakeholders as on: 03.12.2023

List of secured financial stakeholders (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent not claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification on 03.12.2023	Remarks, if any
			Date of receipt	Amount claimed (In Rs.)	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	HDFC Bank Limited	PB2009PLC	03.11.2023	34,98,67,569	29,66,21,569	Secured	29,66,21,569	NO	Pari passu	N/A	0%	Nil	Nil	-	5,32,46,000	HDFC Bank Limited, being the secured creditor, has not relinquished his security interest under Section 52 of the Insolvency and Bankruptcy Code, 2016. Consequently, it will not be included as a member of the consultation committee.
	Total			34,98,67,569	29,66,21,569									-	5,32,46,000	


 Rabindra Kumar Mintri
 (Insolvency Professional)
 Reg. No.: IBI/PA-001/IP-P00707/2017-2018/11194
 E-mail id: mintri_ca@rediffmail.com
 Ph. No.: 9811173846, 011-40042899
 Address: JD-18-B, Near Ashiana Chowk Pitambara, N.D.-34